

RRD/RR_Div/TG/1041/210/2014

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 824, 825 and 826 of 2014

Certificate No. 210 of 2014

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

<u>Attachment Proceeding Nos. 824, 825 and 826 of 2014 - Release of attachment of bank accounts/</u>lockers, Demat accounts & Mutual Fund folios

- 1. Whereas a Recovery Certificate 210 of 2014 dated July 11, 2014 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 25,79,038 (i.e. Rupees Twenty-Five Lakh Seventy-Nine Thousand and Thirty-Eight only) along with further interest, all costs, charges and expenses etc. against M/s Million Investrade Limited [PAN: AAACM7304C] ["Defaulter"].
- 2. And whereas Notices of Attachment in the above proceedings dated July 11, 2014 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.
- 5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 04th day of December, 2025

SEAL

Copy to:

M/s Million Investrade Limited

PAN: AAACM7304C

Address: Narayan Building, 3rd floor, 23 Laxmi Napoo Road, Dadar East, Mumbai - 400014

floor, 23 Laxmi Napoo

RECOVERY OFFICER

JAYEETA RAY

Dy. General Man. Standbery Officer उप महाप्रया अधियारी Securities and Factor in the did भारतीय प्रतिभूति और विनिमय बोर्ड

Mumbai मुंबई